

By E-Mail/Speed Post/Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To :- Shri Tridib Kumar Bhattacharjee
Member, Motor Accident Claims Tribunal
Dhubri

Dated Guwahati, the _____ December, 2021

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. MACT/ESTT/DHU/02/2011-21/785 dated 20.12.2021

Sir,

With reference to the above, I am directed to inform you that you have been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 for the journey to your home town Guwahati on 22.12.2021, by the shortest possible route, as per existing Rules.

Yours faithfully

sd/-

REGISTRAR (VIGILANCE)

emo NO. HC.VII-03/2020/ *7168-7170* /A. dated *23/12/21*

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

sd/-
REGISTRAR (VIGILANCE)

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